

CENTRAL ADMINISTRATIVE TRIBUNAL PRINCIPAL BENCH

CP 38/2005 in OA No. 449/2004

New Delhi this the 11th day of April, 2005

Hon'ble Shri V.K.Majotra, Vice Chairman (A) Hon'ble Mrs. Meera Chhibber, Member (J)

- Chandra Singh Rawat
 D-190, Gali No.8, Laxmi Nagar, Delhi-92
- Rajesh Mohan,
 C-11,CPWD Trg.Institute,
 Kamla Nehru Nagar, Ghazaibad-201002
- 3. Ram Lakshan Gupta, G-31 A, Ist Floor, Shakarpur, Delhi-92

.. Applicants

(By Advocate Shri Anand Singh proxy for Sh.Rajinder Khatter)

VERSUS

- B.Majumdar,
 Director General (Works),
 CPWD, A Wing,
 Nirman Bhawan, New Delhi.
- A. Chara Borti,
 Addl.Director General (Training),
 CPWD, E Wing, Nirman Bhawan,
 New Delhi.

..Respondents

(By Advocate Shri S.M.Arif)

ORDER (ORAL)

(Hon'ble Shri V.K. Majotra, Vice Chairman (A)

Directions of the Court having been complied with, CP is dropped. Notice issued to the respondents are discharged.

(Mrs. Meera Chhibber)

Member (J)

(V.K.Majotra) Vice Chairman (A)